

EXTRAORDINARY

REGD. NO. JK-33



**THE  
JAMMU AND KASHMIR GOVERNMENT GAZETTE**

Vol. 131] Srinagar, Thu., the 13th Sept., 2018/22nd Bhad., 1940. [No. 24-4

Separate paging is given to this part in order that it may be filed as a  
separate compilation.

**PART III**

**Laws, Regulations and Rules passed thereunder.**

GOVERNMENT OF JAMMU AND KASHMIR  
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND  
PARLIAMENTARY AFFAIRS  
(Legislation Section)

Srinagar, the 13th September, 2018.

The following Act has been assented to by the Governor on  
13th September, 2018 and is hereby published for general information :—

**THE JAMMU AND KASHMIR FOREST (AMENDMENT)  
ACT, 2018.**

(Governor Act No. XI of 2018)

[13th September, 2018.]

Enacted by the Governor in the Sixty-ninth Year of the Republic of  
India.

2 The J&K Govt. Gazette, 13th Sept., 2018/22nd Bhad., 1940. [No. 24-4

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An Act to amend the Jammu and Kashmir Forest Act, Samvat 1987 (1930 A. D.)

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th June, 2018, the Governor is pleased to enact as follows :—

1. *Short title and commencement.*—(1) This Act may be called the Jammu and Kashmir Forest (Amendment) Act, 2018.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. *Amendment of section 2, Act II of Samvat 1987.*—In section 2 of the Jammu and Kashmir Forest Act, Samvat 1987,—

- (a) in clause (g), in sub-clause (b) (ii), for the words “including kuth” the words “including kuth, bamboos” shall be substituted ;
- (b) in clause (j), for the words “trees and bamboos”, the words “trees” shall be substituted ; and
- (c) in clause (l), for the words “palms, bamboos”, the words “palms” shall be substituted.

SATYA PAL MALIK,

Governor.

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(Sd.) KHURSHEED AHMAD BHAT,

Deputy Legal Remembrancer,  
Department of Law, Justice and Parliamentary Affairs.